

**Micro Hydroelectric Projects for Kerala**

1304. SHRI K. KUNJAMBU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Kerala Government has sent any proposal for

installing mini and micro hydroelectric projects; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) . Yes, Sir. Details are given in the statement enclosed.

**Statement**

| Sl. No. | Name of the Mini/Micro Hydel Scheme | Installed Capacity (MW) | Estimated Cost (Rs. lakhs) | Present Status   |
|---------|-------------------------------------|-------------------------|----------------------------|--|
| 1.      | Muvathupuzha                        | 1×6                     | 780.2                      | Scheme have been recommended to the Planning Commission for inclusion in the State Plan. |
| 2.      | Malampuzha                          | 1×2.5                   | 294.6                      |  |
| 3.      | Madupatty                           | 1×2                     | 292.3                      |  |
| 4.      | Chimoni                             | 1×2.5                   | 313.72                     |  |
| 5.      | Peppara                             | 1×3                     | 392.00                     |  |

**Installation of Lignite Based Thermal Power Plant in Rajasthan**

1305. SHRI VIRDHI CHANDER JAIN : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that no decision has been taken so far on the financial aspect of the installation of a lignite based Thermal Power Station at Palana in Bikaner District of Rajasthan;

(b) if so, the reasons for the delay and

(c) the specific date by which financial sanction will be accorded for the said power station and when it is likely to start functioning ?

MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND):

(a) to (c). Rajasthan State Electricity Board has submitted in February, 1985, the revised cost estimates for the Palana Lignite Project for appraisal by the Central Electricity Authority. The Project is in the State sector and the financial sanction will depend on its inclusion in the State's Plans,

**Facilities of Impounded Dock System at Haldia Port**

1306 SHRI BHOLA NATH SEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the facilities of an impounded dock system which permits entry and exit of vessels at all hours and under all conditions of tide are available at Haldia Port;

(b) if not, the reasons for non-availability of such facilities in a dock which was conceived as an impounded dock;

(c) to what extent non availability of such facilities has affected the movement of ships and or prevented increase of traffic; and

(d) the steps taken/or proposed to be taken for providing such facilities there ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (d). Facilities for entry and exit of vessels from the impounded dock system at all hours and under all

conditions of tide, are not available at Haldia. Normally, vessels enter and leave the Haldia dock system on high water so that the River Bars can be negotiated with difficulty. Facilities for exit and entry of vessels into the impounded dock system at Haldia is dependent on tide and not on impounding system.

Haldia Dock complex was conceived as an impounded dock system. By the impounding system the level of water inside the dock is maintained at the required level and does not fluctuate with the water levels in the river which are dependent on tides. As has been indicated above, impounding facilities are available at Haldia. As such there has been adverse impact on Shipping and Traffic.

#### Setting up of Power Finance Corporation

1307. SHRI K. PRADHANI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Department of Power propose to set up a Power Finance Corporation;

(b) if so, its broad pattern estimated equity capital base and objectives;

(c) whether the Corporation would be allowed to raise market borrowings, float bonds and seek contributions from the State Electricity Boards to build up its investment; and

(d) when it is likely to come into being ?

MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d). A proposal to set up a Power Finance and Development Corporation is under examination.

[Translation]

#### Conversion of Darbhanga-Jayanagar Rail Into Broad Gauge Line

1308. SHRI ABDUL HANNAN ANSARI : Will the Minister of RAILWAYS be pleased to state;

(a) whether any proposal to convert Samastipur-Darbhanga metre gauge section into broad gauge had been approved;

(b) whether a survey for converting metre gauge line from Darbhanga to Jayanagar into broad gauge line had completed in 1983; and

(c) if so, the time by which work on both these schemes will be taken up ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The execution of the conversion of Samastipur-Darbhanga Metre Gauge section into Broad Gauge, which is an approved project, will depend on availability of resources.

The question of taking up the conversion of Darbhanga-Jayanagar section will have to wait till the resource position improves.

[English]

#### Rayachur Macherela Rail Link

1309. SHRI M. RAGHUMA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to link Rayachur with Macherela via Deverkonda-Jedcherla ;

(b) if so, the details thereof of ;

(c) whether any survey has been conducted so far ;

(d) if so, the funds actually sanctioned and expenditure incurred so far ; and

(e) whether project will be expedited in view of its socio-economic importance ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c). A Preliminary- Engineering - cum - Traffic Survey for a new Broad Gauge line between Macherla and Raichur via Gadwal is in progress. The length of the proposed line is expected to be about 260 Kms. The progress of the Engineering Survey is over 60%. The traffic survey has not been started so far.